

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-664/2016**

**New Delhi, this the 06<sup>th</sup> day of August, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Birjas Pal Singh (Aged about 67 years),  
s/o Sh. Prithi Pal Singh,  
R/o 383/3, Surya Vihar, Kather Bye pass  
Solan (HP) 173213.
2. Kishan Lal (Aged about 63 years),  
S/o Sh. Chaman Lal,  
R/o 37/B, Naveen Nagar, Near Shiv Mandir,  
Sharanpur (UP).
3. Ishar Singh pawar (Aged about 75 years),  
S/o Sh. Pat Ram,  
R/o H.No. 1581-D, Bharat Nagar,  
Kalka, Distt. Panchkula(HR).
4. Balwant Singh (Aged about 68 years),  
S/o Sh. Dayal Singh  
R/o Village Tagra Kali Ram,  
Kalka, Distt. Panchkula (HR).
5. Madan la, Saluja (Aged about 69 years).  
s/o Sh. Loku Ram,  
R/o D-36-E, Paramount Tulip,  
Delhi Road Saharanpur (UP-247001).
6. Satish Kumar Puri (Aged about 65 years),  
s/o SH. Mulakh Raj,  
r/o H.No. 45/17-7, Preet Colony,  
Jandli Model Town, Ambala City, Haryana 134001.
7. Subhash Chander (Aged about 63 years),  
s/o Sh. Ram Saran,  
R/o 9, Defence Enclave, BOH Road,  
Amabala Cantt. (Haryana) 133001.
8. Sohan Lal (Aged about 72 years),  
S/o Sh. Nandoo Ram,  
R/o H.No. 15, Chander Puri, New D.D. Public School,  
Ambala Cantt. Haryana 133601.
9. Avtar Krishan Talwar (Aged about 76 years),  
S/o Sh. K.L. Talwar,  
R/o 66, J.J. Puram, ITC Road, Saharanpur.

10. Sant Ram, (Aged about 78 years),  
S/o Sh.Jamna Dass,  
R/o I-43, Keshav Nagar, Numaesh Camp, Saharanpur-247001.
11. Daya Ram Arya (Aged about 76 years),  
S/o Sh. Lakhi Ram,  
R/o 1/49000 durga Puri,  
Khalasi Line, Saharanpur-247001.
12. Man Mohan Sharma (Aged about 72 years),  
s/o Sh. Banwari lal Sharma,  
R/o Atri Niwas, Street Vijay Diary Wali,  
Noharia Bazar, Sirsa (Haryana) 125055.
13. Mangat Ram, (Aged about 67 years),  
S/o Sh. Chandi lal,  
R/o H.No. 1028, Near Battar Gas Godown,  
Via Jandli Ambala City.
14. Sham Sunder (Aged about 66 years),  
S/o Sh. Chanan Shah,  
R/o 1273, Defence Envlave, BOH Road,  
Ambala Cantt. (HR).
15. Ravinder Singh (Aged about 63 years),  
S/o SH. Mehar Singh,  
R/o H.NO. 28744, SAS Nagar,  
Partap Nagar (BTI) Bhatinda.
16. Avtar Singh (aged about 76 years),  
S/o Sh. Ganga Singh,  
R/o H. No. 28720, Dharamshla Wali Gali,  
SAS Nagar, Bathinda.
17. Gopal Kishan (Aged about 64 years),  
S/o late Sh. Janardhan Pd.  
R/o H. No. 36-B, Vashisht Nagar, Babyal Road,  
Near Tubewell, Ambala Cantt.
18. Chaman Lal (Aged about 73 years),  
S/o Sh. Sant Ram,  
R/o H. No. 26, Chander Puri, Near DRM Office,  
Ambala Cantt. (HR) 133001.
19. Rameshwar Dass (Aged about 71 years),  
S/oSh. Prabhu Dayal,  
R/o H.No. 157/B, Railway Colony, Ambala.
20. Om Prakash (aged about 69 years),  
S/o Sh. Sita Ram,  
R/o 5794/MCB Z-1 06222Sirki Bazar,  
Aggarwal Street, Bathinda.

21. Faqir Chand (Aged about 73 years),  
S/o Sh. Budh Ram,  
R/o H.No. 1636, Opp. Aggawal Flour Mill,  
Preet Colony, Jandli, Ambala City, HR.
22. Gulshan Rai (Aged about 61 years),  
s/o Sh. Lekh Raj,  
R/o H.No. 40, Vishal Nagar,  
Yamuna Nagar, Distt. Yamuna Nagar, Haryana.
23. Bharat Bhushan (aged about 64 years)  
S/o Sh. Budh Prakash,  
R/o H.No. 56/57-C, Shastri Colony,  
Ambala Cantt.
24. Darbari Lal, (Aged about 77 years),  
S/o Sh. Gainda Ram,  
R/o H.No. 2461, Lakker Mandi Barara,  
Distt. Ambala (Haryana).
25. Harish Kumar (Aged about 61 years),  
S/o Sh. Jaswant Rai,  
R/o New Arjun Nagar, House No. 1/5715/D,  
Near Adarsh Gas Godown,  
Saharanpur (HP).
26. Om Prakash, (Aged about 69 years),  
S/o Sh. Pooran Chand,  
R/o H.No. 30B, Nishat Bath Behind BD Flour Mill,  
Ambala Cantt. (HR) 133001.
27. Dinesh Chand (Aged about 70 years),  
S/o Sh. Narmada Shankar,  
R/o H.No. 990, Subash Gali, Amrik Singh Road,  
Bathinda (Punjab).
28. Narain Singh (aged about 62 years),  
S/o Sh. Daya Ram,  
R/o H.No. 12/41, Chander Puri Colony  
Near DRM Office,  
Ambala Cantt.
29. Bhagat Ram (Aged about 77 years),  
S/o late Sh. Sohan Lal,  
R/o H.No. 1543-A, Durga Colony, Kalka-133302.
30. Gurdev Singh, (Aged about 73 years),  
S/o Sh. Sohan Singh,  
R/o H.No. 28746 Gali No. 1,  
Sahibzada Ajit Singh Nagar, Bathinda.
31. Harbans Singh Bath (Aged about 69 years),

S/o Sh. Kaur Singh,  
 R/o H.No. 37, Ganesh Nagar,  
 Rajpura, Distt.,  
 Patiala, State Punjab.

32. Sulakhan singh (Aged about 75 years),  
 S/o Sh. Gurbax Singh,  
 R/o H.No. B-IV-277, Mohalla, Sinbal Batala,  
 Distt. Gurdaspur, Punjab.

33. Ranbir Singh Ahluwalia (Aged about 69 years),  
 S/o Sh. Krishan Murti,  
 R/o 6340/31, Ahluwalia Building, Ambala Cantt.

34. Jayant Kumar (Aged about 70 years),  
 S/o Sh. Ilam Chand,  
 R/o H.No. 59, Sunder Nagar,  
 Near DRM Office, Ambala Cantt.

35. Bant Singh, (Aged about 72 years),  
 S/o Sh. Ghamanda Singh,  
 R/o Village & PO Bhourla, Tehsil Samrala,  
 Distt. Ludhiana (PB).

36. Mahesh Kumar Sharma (Aged about 72 years),  
 S/o Sh. Kanwal Nain,  
 R/o 229, Ganesh Vihar,  
 Ambala Cantt. (HR).

(All the applicants are retired Loco Inspectors, N.Rly)

... Applicants

(Through Sh. S.P. Sethi)

Versus

Union of India through

1. The General Manager,  
 Northern Railway, Baroda House,  
 New Delhi.

2. The Divisional Railway Manager,  
 Ambala Divn., Northern Railway,  
 Ambala Cantt.

... Respondents

(through Sh. Shailendra Tiwary)

**ORDER(ORAL)****Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter is taken up for hearing, it is submitted that the subject matter of this OA is squarely covered by a decision in the case of Union of India & Anr. Vs. K.L. Mehandiratta & Ors., which is now pending before the Hon'ble Apex Court vide SLP No. 3867/2016 and that the Hon'ble Apex Court has stayed the orders of this Tribunal in K.L. Mendiratta's case(supra) by an order dated 18.04.2016.

2. In the circumstances and in view of the submissions made by both the counsel, this OA is disposed of in terms of K.L. Mehandiratta's case but the same is subject to the result of the SLP No. 3867/2016. No costs.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/